

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)- 216(ND)/2017

IN THE MATTER OF:

M/s. Skymap Healthcare (P) Ltd

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 06.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

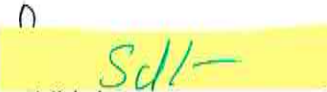
For the Petitioner/Applicant : Ms. Taruna Kalra, Company Secy.

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved in 2nd Motion (Admission)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.9.2017